

Present:

**Sri S.K. Kabra
Addl. District Judge (FTC)
Dibrugarh.**

T. S.(D) Case No. 28 of 2019

Order

11.02.2022

None for the petitioner. Despite opportunities the petitioner has not taken steps upon the respondent.

It appears from the record that on 27.10.2021, 14.12.2021, 24.01.2022 and even today none has appeared on behalf of the petitioner.

Accordingly, the matter is dismissed for default.


Addl. District Judge (FTC)
Dibrugarh